

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA (CAA) No.45/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company:

Presidency Hospitality Ltd.
Presidency Leisure Ltd.
Presidency Tourism & Infrastructure Pvt Ltd
Krishna Portland Pvt Ltd.
Ghadokhop Agro Farms Pvt Ltd.
Baje Agro Farms Pvt Ltd.
Nanel Agro Farms Pvt Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KIRAN SHAH	C.A	Applicant	Kiran Shah
2.				

ORDER

Learned FCA Mr. Kiran Shah present for Applicants.

Certificate of the Chartered Accountant in respect of particulars of shareholders and consents given by them regarding transferor companies no. 1 to 6 and Transferee company filed.

Certificate of Chartered Accountant in respect of particulars of creditors and the consents given by them regarding transferor companies no. 1 to 6 filed.

Certificate of Chartered Accountant in respect of particulars of creditors and the consents given by them regarding Transferee company filed.

Heard Learned FCA for Applicants.

Order reserved.

B. R. 1.5.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of May, 2017.